

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1000  
TO BE ANSWERED ON WEDNESDAY, THE 8<sup>TH</sup> FEBRUARY, 2017**

**MPLADS**

**1000. SHRI M. CHANDRAKASI:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government has received proposals/suggestions for setting up of office space for MPs in their constituencies to monitor the implementation of MPLAD Scheme;**
- (b) if so, the details regarding States/ UT/constituencies where MPs have been provided office space for monitoring the implementation of MPLADS; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION  
[SHRI D.V. SADANANDA GOWDA]**

**(a): Yes, Madam.**

**(b) & (c): The existing Guidelines on the Members of Parliament Local Area Development Scheme (MPLADS) provide for creation of a Facilitation Centre in the Nodal District. The objective of such Facilitation Centre is to provide the Hon'ble MPs all the information at one place relevant for the effective implementation of the Scheme. Under the Scheme, there is no provision of providing a room to an MP by the District Authority / District Magistrate.**

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